

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 12th SEPTEMBER, 2023, 10:30 A.M.

TP No. 198/CTB/2019, IA (IB) No. 249/CB/2023,
IA (IB) No. 256/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Union Bank Of India - Vs- Tayal Food Ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s) :

ORDER

IA (IB) No. 249/CB/2023

This is an application filed by liquidator to receive the 5th progress report. There is no representation for the petitioner. Matter adjourned to 20.09.2023.

IA (IB) No. 256/CB/2023

This is an application filed for dissolution of the Corporate Debtor. There is no representation for the petitioner. List the matter on 20.09.2023.

Sd

Shri Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)